

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1813 OF 2003

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

NARENDER SINGH

Respondent(s)

(With office report)

Date: 21/07/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mr. A. Sharan, A.S.G.

Mr. S. Wasim A. Qadri,Adv.

Mr. Amit Anand Tiwari,Adv.

Mrs. Anil Kaityar,Adv.

Mr. D.S. Mahra,Adv.

For Respondent(s) Mr. Rajiv Dutta, Sr.Adv.

Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

rwal)

(Neena Verma)

(Vijay Agga

Court Master

Court Master

LIST OF BOOKS REFERRED

1. 1973 (4) SCC 183 at 193